

Name of the Corporate Debtor: Ambika Brickwell LLP; Date of Commencement of CIRP: 12-08-2024; List of Creditors as on: 15-10-2024; Name of IP: Mr. Avil Jerome Menezes; Process Number: 1; Last 5 digit of registration number: 10041

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	75	247710091	66	203258037	18.82		15468244	28983810	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	880226359	1	876398188	81.14		3828171		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	4416272			0.00			4416272	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	8	293854870	2	464406	0.04		277840	293112624	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	62260025			0.00			62260025	Annexure 9
Total		86	1488467617	69	1080120631	100.00		19574255	388772731	